IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

CP 76/96 in DA 672/94

DATE OF ORDER : 3-9-97.

Between :-

1. K.Ayyappan

2. K.Subba Rao

3. T.Durga Prasad Rao

4. K.Venugopal

5. B.Syamala Rao

6. M.Ramulu

7. P.Satyagurudeva Rao

8. C.M.Sivaram Reddy

.. Applicants/Applicants

And

- Sri K.B.Lal, Joint Director, Establishment (N) M/o Railways, Railway Board, New Delhi.
- 2. Sri K. Manohar Rao, SC Rlys, "Hall Nilayom, Sec'bad.
- 3. Sri Rama Subramanyam, Chief Personnel Officer, SC Rlys, Rail Nilayam, Sec'bad.

Chief Mcchanical Engineer, SC Rlys, Sec'bad.

- 5. Sri IIMS Rana, Chief Administrative Officer, (Construction), SC Rlys, Sec'bad.
- 6. Sri K.Thyagarajan Divisional Railway Manager (P)/BG/SC, Sec'bad SC Rlys.

.. Respondents/Respondents

Counsel for the Applicants : Shri P.Krishna Reddy

Coursel for the Respondents : Shri V.Rajeshwar Rao, SC for Rlys

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRIB.S.JAI PARAMESHWAR : MEMBER (J)

(Order per non ble sint

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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

Heard Sri P.Krishna R_eddy, counsel for the contempt petitioner and Sri V.Rajeshwar Rao, standing counsel for the respondents.

2. The applicants in this OA filed the contempt petition for non implementation of the judgement in OA. There was a review petition pending in this OA, which was disposed of today. Hence the delay sector have occured. Now that the review petition is disposed of, we are of the opinion that the judgement will be implemented very shortly. In that view, we consider the contempt petition as premature one and hence we are closing the same.

(B.S. JAI PARAME SHUAR)
Member (J)
39.9)

(R.RANGARAJAN) Member (A)

Dated: 3rd September, 1997.
Dictated in Open Court.

avl/

Authingen.